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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No.78/560/NCLT/AHM/2017(New)
Gujarat High Court Co. Application. No. 458 of 2016(Old)**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Liquidator of Alps BPO Services Ltd.
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Sections 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioner/Applicant. None present for ROC.

Proof of service of notice of date of hearing on ROC not filed.

Petitioner is directed to issue notice of date of hearing on ROC and shall file proof of service.

ROC shall file its objections, if any.

List the matter on 23.01.2018 for objections of ROC and for hearing.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 11th day of December, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**